## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 117 OF 2017, APPEAL NO. 118 OF 2017 APPEAL NO. 220 OF 2017, APPEAL NO. 223 OF 2017, APPEAL NO. 120 OF 2017 & APPEAL NO. 121 OF 2017

Dated: 27th August, 2018

## **APPEAL NO. 117 OF 2017**

In the matter of:

North Bihar Power Distribution Company Ltd. .... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission .... Respondent(s)

**APPEAL NO. 118 OF 2017** 

South Bihar Power Distribution Company Ltd. .... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission .... Respondent(s)

<u>APPEAL NO. 220 OF 2017, APPEAL NO. 223 OF 2017, APPEAL NO. 120 OF 2017, APPEAL NO. 121 OF 2017</u>

Bihar Industries Association .... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr. .... Respondent(s)

## <u>ORDER</u>

The Bench could not assemble today. As agreed by the parties, list these matters on **28.08.2018**.

**Court Master**